

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

CUSTOMS APPEAL NO. 11315 OF 2017-SMB

(Arising out of OIA-MUN-CUSTM-000-APP-575-576-16-17 dated 16.03.2017 passed by Commissioner of CUSTOMS-AHMEDABAD)

Manmohan Singh Jain

New No. 42 Avadi Road Kilpauk,
KILPAUK, CHENNAI

.....Appellant

VERSUS

Commissioner of C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri Anand Kumar, Superintendent (AR) appeared for the Respondent

CORAM: HON'BLE DR. AJAYA KRISHNA VISHVESHA, MEMBE (JUDICIAL)

DATE OF HEARING/ DECISION: 02.04.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No.11314 of 2017-SMB

**(Dr. AJAYA KRISHNA VISHVESHA)
MEMBER (JUDICIAL)**

Bharvi